

**Central Administrative Tribunal
Principal Bench**

OA No.3554/2013

New Delhi, this the 29th day of February, 2016

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Kamalesh Kumar Agrawal @ K.K. Agrawal,
Group 'B', Aged 57 years,
S/o Late Chandan Lal Agrawal,
R/o B-136/2, East of Kailash,
New Delhi-110065.

...applicant

(By Advocate : Shri Ashish Nischal)

Versus

1. Government of NCT of Delhi,
Through its Chief Secretary,
Players Building,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.
2. Department of Irrigation and Floor Control
Through it's Principal Secretary,
5/9, Under Hill Road,
Delhi-110054.
3. Union Public Service Commission,
Through it's Secretary,
Dholpur House, Shahjahan Road,
New Delhi-110069.

...respondents.

(By Advocate : Shri Manu Padaliya for Shri Ankur Chhibber)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

Shri Ashish Nischal, learned counsel for applicant submitted that the OA has become infructuous and sought permission to withdraw the same. Ordered accordingly.

2. The OA is dismissed as withdrawn. No costs.

(V.N. Gaur)
Member (A)

(A.K. Bhardwaj)
Member (J)

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